HIGH COURT OF JUDICATURE AT BOMBAY
BENCH AT AURANGABAD
AURANGABAD

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing in person at High Court of Bombay, B**ench at Aurangabad** that **on 13th September 2024 : -**

I

The Division Bench presided over by **the Hon'ble Shri Justice Mangesh S. Patil** will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Division Bench presided over **by the Hon'ble Shri Justice Ravindra Ghuge.**

II

The Hon'ble Shri Justice Shailesh P. Brahme will sit Singly **and** take up the matters as per the board to be notified separately.

Dated this 10th day of Septmber 2024

High Court, Appellate Side) By Order
)
Bombay.) Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)